

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**  
**DAILY CAUSE LIST DATED 28.09.2018 (Friday)**

**Court – II**  
**10:30 AM**

In the court of Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial) and Mr. Balvinder Singh, Hon'ble Member (Technical).

**For Hearing (Part Heard)**

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) No. 123 of 2018	Triumphant Institute of Management Education Pvt. Ltd. &Anr. Vs. Inspire Educational Services Pvt. Ltd. & Ors.	Tejveer Bhatia	Ritin Rai, Saransh Jain

**For Admission (After Notice)**

2.	Comp. App. (AT) No. 89 of 2018	DhirenPratapmal Bhandari Vs. DB Shapriya Constructions Ltd. &Ors.	S. Trehan	Rajnish Sinha
3.	Comp. App. (AT) No. 134 of 2018	Cayenne Developments Pvt. Ltd. Vs. ROC, Bangalore	Rohini Musa	V SantoshiJagirdar, Dy. ROC
4.	Comp. App. (AT) No. 195 of 2018	Gulab Singh Tanwar&Anr. Vs. Registrar Of Companies	Aditya Dhar	
5.	Comp. App. (AT) No. 231 of 2018	Insys Instruments Systems (India) Pvt. Ltd. Vs. Registrar of Companies (Karnataka)	GouthamShivshan kar	
6.	Comp. App. (AT) (Ins) No. 268 of 2018	J. B. Tiwari Vs. Biostadt India Ltd. &Anr.	Anado Mukherjee	Samir Tandon

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*A.D. Cheema*  
27/9/2018

By Order

Joint Registrar

27.9.18